## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 56 OF 2017 & IA NOS. 155, 444 & 887 OF 2017

Dated: 25<sup>th</sup> October, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Bharat Aluminium Co. Ltd. ... Appellant(s)

Vs.

Chhattisgarh State Electricity Regulatory Commission & Anr. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh

Mr. Sourya Malhotra

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta

Mr. C. K. Rai

Mr. Umesh Prasad for R-1

Mr. K. Gopal Choudary a/w

Mr. Arvind Banerjee (Rep.) for R-2

## <u>ORDER</u>

It is represented that pleadings are complete.

List the matter for hearing on <u>09.01.2018.</u>

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/tpd